

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**Contempt Petition No. 180/00012/2018
in
Original Application No.180/00683/2016**

Monday, this the 10th day of September, 2018

CORAM:

**Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member**

S. Peter, Helper Retired, Southern Railway, Palghat Division,
Kattoor Railway Colony Road, Mettupalayam,
Tamilnadu. **Petitioner**

(By Advocate – Mr. Siby J. Monippally)

V e r s u s

1. Sunitha Vedantham, Aged 55 years, father's name not known,
Chief Personal Officer, Southern Railway, Chennai.
2. Sidharth K. Raj, Aged 35 years, S/o. Raj, Senior Personal Officer,
Southern Railway, Trivandrum Division, Trivandrum.
3. Chandrika Jayasankar, Aged 52 years, W/o. Jayasankar,
Senior Personal Officer, Southern Railway, Palghat Division,
Palghat. **Respondents**

(By Advocate – Mr. Sunil Jacob Jose)

This Contempt Petition having been heard on 10.09.2018, the Tribunal
on the same day delivered the following:

O R D E R (Oral)

Per: E.K. Bharat Bhushan, Administrative Member -

Heard the learned counsel appearing for the parties.

2. It is seen that an affidavit has been filed by the respondents wherein it is stated that documents which are necessary to be submitted by the petitioner

as per the order in the OA, have not yet been produced by the petitioner.

3. We feel that at this point the Contempt Petition can be closed as it is necessary as per MA-1 order for the petitioner to submit all details pertaining to his tenure/service so that the respondents can take suitable action in compliance with the orders of this Tribunal.

4. Based on the observation as above, the Contempt Petition is closed. In the event of further non-compliance by the respondents the petitioner will be at liberty to re-agitate the matter. Notices discharged.

(ASHISH KALIA)
JUDICIAL MEMBER

(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER

“SA”

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List of Annexures of the Petitioner

Annexure P-1- Photostat copy of the judgment OA No. 683/2016 and other cases dated 31.8.2016 of CAT, Ernakulam.

List of Annexures of the Respondents

Annexure R1(a)- Photocopy of the memorandum No. SA/P353/OA 683/2016 dated 29.6.2018.

Annexure R1(b)- Photocopy of the memorandum Ref. No. PB/500/Commission Bearer/Vol.I dated 26.7.18.

Annexure R1(c)- Photocopy of the memorandum Ref. No. PB/500/Commission Bearer/Vol.I dated 29.6.18.
